

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 151 of 2011, 25 of 2011, 107 of 2011.  
& 127 of 2011.**

**Dated: 17<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**Appeal No. 151 of 2011**

<b>Cochin Port Trust</b>	...	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Kerala State Electricity Board &amp; Anr.</b>	...	<b>Respondent(s)</b>

**Appeal No. 25 of 2011**

<b>Kanan Devan Hills Plantation Co. (P) Ltd &amp; Ors.</b>	....	<b>Appellant (s)</b>
<b>Versus</b>		
<b>Kerala State Electricity Regulatory Commission &amp; Ors</b>	....	<b>Respondent (s)</b>

**Appeal No. 107 of 2011**

<b>Kinesco Power and Utilities (P) Ltd.</b>	....	<b>Appellant (s)</b>
<b>Versus</b>		
<b>Kerala State Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

**Appeal No. 127 of 2011**

<b>Cochin Special Economic Zone</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Kerala State Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant (s)  
(Appeal No. 151/11)

: Mr. P.C. Abraham  
Mr. Ramesh Babu  
M.R- for R-1

(In Appeal Nos. 25 of 2011  
& 127 of 2011)

Mr. Kodianthara, Sr. Adv.  
Mr. M.P. Vinod

(In Appeal No. 107 of 2011

: Mr. Anand K. Ganesan

Counsel for the Respondent(s):  
(In Appeal Nos. 25 of 2011,  
107 of 2011 and 127 of 2011)

: Mr. M.T. George for R-2  
Mr. Ramesh Babu for R-1.

(Appeal No. 151 of 2011)

: Mr. M.T. George  
Ms. K.T. Kavita  
Mr. G. Sreenivasan for R-2  
Mr. Ramesh Babu for R-1.

### **ORDER**

Heard partly learned counsel for the appellant in Appeal Nos.151  
of 2011, 25 of 2011 and 127 of 2011.

Post the matter for further hearing on **21<sup>st</sup> February, 2012.**

**(V.J. Talwar)**  
**Technical Member**

**(P.S. Datta)**  
**Judicial Member**

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